

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

2(a)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 22/01/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/210/2018 ✓
IA/227/2018

PETITION NUMBER : CP/53/2017




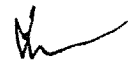
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
RAM CHARAN

NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
MEDICI HOLDINGS LTD & PHOTON INFOTECH
PVT LTD & 7 OTHERS

UNDER SECTION : Rule 11, 241/242, 2(15)&32 of NCLT Rule

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. R. Sankaranarayanan (for) Rajkumar Thobak	Senior Counsel Counsel for Petitioner	
2. ARVIND PANDYAN. Pavan Thobak	Senior Counsel Counsel for R ₁ to R ₅ -	
3. Srinath K. Ganes Mahesh.	C.S. appearing for R ₉	
4. SATHISH PARASARATHY MOORTHY ADVOCATE, I.	SENIOR COUNSEL App Counsel for R ₆ -R ₈	

2(a)

[IA/210/2018 IN CP/53/2017]

ORDER

At request of the parties, list this matter for final hearing on 25th and 26th Feb'2019.

- SD -

(S.VIJAYARAGHAVAN)
Member (Technical)

- SD -

(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr